

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 216 of 1996

Monday, this the 25th day of March, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R. Sasidharan,
Lower Division Clerk,
Office of the National Sample Survey
Organisation (NSSO),
Field Operator Division (FDO),
Ambuja Vilasom Road, TC 28/395,
Vanchiyoor, Trivandrum-35

.. Applicant

By Advocate Mr. S Soman

Versus

1. Union of India represented by
Secretary to Government,
Ministry of Planning, New Delhi.
2. Assistant Director,
National Sample Survey Organisation,
Field Operator Division, Kerala Region,
Ambujavilasom Road, Turn View,
TC No. 28/395, Vanchiyoor,
Trivandrum-35
3. R Balachandran Pillai,
Upper Division Clerk,
National Sample Survey Organisation,
Field Operator Division,
Ambujavilasom Road, TC 28/395,
Vanchiyoor, Trivandrum-35 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC (R1-2)

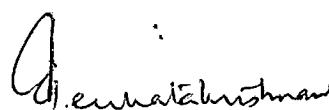
The application having been heard on 25th March, 1996, the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Pursuant to our orders in MA No. 150/96, the
Original Application stands dismissed. Parties will suffer
their costs.

Dated the 25th March, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN